

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 15th December, 2015

No.HC.VII-167/2014/5667/A : The National Conference on "*The March of Law – The Way Forward*", organized by the Hon'ble High Court of Madras and the Tamil Nadu State Judicial Academy on 19.12.2015 at the Regional Centre of Tamil Nadu State Judicial Academy, Coimbatore, ***has been postponed.***

The revised date and other particulars will be informed later.

By order,
Sd/- R.A. Tapadar
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No. HC.VII-167/2014/5668 - 5684/A dated 15.12.2015

Copy forwarded for information and necessary action to:

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action (in reference to the letter No. HC.VII-167/2014/5552 - 5568/A dated 07.12.2015)
3. The Registrar General, High Court of Madras, Chennai.
4. The Director, Tamil Nadu State Judicial Academy, Chennai.
5. The Registrar (Vig. / Admn. / Judicial), Gauhati High Court, Guwahati.
6. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The District & Sessions Judge, Sonitpur, Tezpur. He is requested to inform the concerned officer of his District accordingly.
8. Smt. Aparna Ajitsaria, Additional District & Sessions Judge, Sonitpur, Tezpur
9. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
10. Shri S.S.B. Singha, Joint Registrar (Admn-II), Gauhati High Court, Guwahati
11. The Deputy Registrar, Finance, Gauhati High Court, Guwahati.
12. The Administrative Officer, Judicial Academy, Assam.
13. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.
14. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati, for favour of His Lordship's kind information.
15. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati, for favour of His Lordship's kind information.
16. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati, for favour of His Lordship's kind information.
17. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM